

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

IVN.P (IBC)/29/2024 In C.P. (IB)/1131(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **GAMMON REALTY LIMITED VS**
PRAFUL NANJI SATRA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

IVN.P. No. 29/2024 -

1. Ms. Vidisha Rohira, Advocate a/w Mr. Krishan Iyer, Advocate Mr. Rahul Pillai, Advocate i/b Pragnya Legal appeared for the Applicant/Intervenor.
2. Registry is directed to issue notice to the Personal Guarantor and Financial Creditor to file reply to the Intervention Application.
3. List this IVN.P. No. 29/2024 along with Company Petition for final hearing on **08.05.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna